Sir.

- (f) the measures adopted to check repeat of such incidents in future? THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes,
- (c) There were no such apprehensions.
- (d) No, Sir.

Written Answers

(e) and (f) On 7th August, 2011 at 01.25 hrs one of the power transformers feeding Terminal-3, IGI Airport, tripped due to electrical fault, causing power failure and making even the back up power unavailable for the essential loads. Some of the remedial measures taken to check such incidents in future include the provisions to always keep space heaters ON and checked in each shift, preventive maintenance of the bus ducts incorporated in the master maintenance schedule. Standard Operating Procedures (SOP) for handling emergency situations prepared and implemented, refresher training to all the technicians in Main Receiving Sub Station and DIAL engineers conducted twice.

Carbon tax by EU on Indian Airlines

966. SHRI N. K. SINGH: SHRI GOVINDRAO ADIK:

Will the Minister of CIVIL AVIATION be pleased to state:

- whether it is a fact that looming trade war between Europe and the rest of the world over the carbon tax imposed by the European Union (EU) from January 1, 2012 is running into turbulent air pockets;
- whether the EU has said airlines flying to EU countries that refuse to pay (b) this tax would be stopped from flying;
- whether it is not a fact that the tax is exorbitant and would add a further burden on airlines that are already fighting for survival; and
- (d) if so, the steps the Ministry is taking to arrive at a consensus on the matter with the EU?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) In view of the fact that aviation was being unilaterally included in the European Union Emissions Trading Schemes (EU-ETS) from 1st January, 2012, the Ministry of Civil Aviation hosted an International Meeting on 29-30th September, 2011 at New Delhi of non-EU ICAO Council and other non-EU Member States in which a Joint Declaration was adopted opposing the EU-ETS. India thereafter took the lead to co-present a Working Paper (WP), and which was adopted completely by the ICAO Council with only minor editorial changes.

In spite of the international opposition and ICAO Resolution, because of the continued reluctance of the EU to withdraw the Scheme, another follow up meeting was held in Moscow on 21-22nd February, 2012 in which 32 countries participated. The countries present, adopted another Declaration on the EU-ETS this time, in which, a basket of retaliatory measures are available to all Governments as counter measures. Depending upon EU's response to the Moscow Declaration, appropriate retaliatory measures would be undertaken by all signatories to the Declaration including India and also by other nations joining.

- (b) and (c) Yes, Sir. EU's possible penalties range from fines to stoppage of operations.
- (d) The Government at all levels and through the Ministry of Environment and Forests and the Ministry of Civil Aviation have already written to the EU separately informing India's opposition to the unilateral measure of the EU-ETS which is contrary to several international laws and Conventions including the Chicago Convention and UNFCCC.

Direct flights for Haj from Srinagar

967. SHRI G. N. RATANPURI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether steps have been taken to resume direct Haj flights from Srinagar;
- (b) whether the only international flight from Srinagar to Dubai was discontinued; and
- (c) by when should we expect flights to Jeddah, Dubai and other foreign destinations from Srinagar?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Government is exploring the possibility of introducing direct Haj flight from Srinagar.

- (b) Yes, Sir.
- (c) Air India currently offers same day connectivity between Srinagar and Jeddah, Dubai & other foreign destinations.

Kailash Mansarovar Pilgrimage

968. SHRI JAI PRAKASH NARAYAN SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government is organizing pilgrimage to Kailash-Mansarovar between May and September, 2012;